

**DEPARTMNET OF SCIENCE and TECHNOLOGY, PROTOCOL ASSISTANT (INTEGRATED LUNG TERM PROGRAMME OF CO-OPERATION) RECRUITMENT RULES, 1999**

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**DEPARTMNET OF SCIENCE and TECHNOLOGY, PROTOCOL ASSISTANT (INTEGRATED LUNG TERM PROGRAMME OF CO-OPERATION) RECRUITMENT RULES, 1999**

New Delhi, the 20th August, 1999 G.S.R.290.-In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Protocol Assistant (Integrated Long-Term Programme of Co-operation) in the Department of Science and Technology, namely :-

**1. Short title and commencement :-**

(1) These rules may be called the Department of Science and Technology, Protocol Assistant (Integrated Lung Term Programme of Co-operation) Recruitment Rules, 1999.

(2) They shall come into force on the date of their publication in the official Gazette.

**2. Number of posts, classification and scale of pay :-**

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

**3. Method of recruitment, age limit and other qualifications**

**:-**

The method of recruitment to the said post, age limit, qualifications

and other matters relating thereto shall be as specified in columns 5 to 14 of the said Schedule.

**4. Disqualification :-**

No person,-

(a) Who has entered into or contracted a marriage with a person having a spouse living, or

(b) Who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post:

"Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule."

**5. Power to relax :-**

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reason to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

**6. Saving :-**

Nothing in these rules shall affect reservations, relaxation of age limit and either concessions required to be provided for the Schedule Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons, in accordance with the Orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

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Name of the post	Number of Posts	Classification	Scale of pay
1	2	3	4
Protocol Assistant	1*(1999)	General Central Service	Rs. 5,000-150-8,000
(Integrated Long Term	*Subject to variation	Group 'C' Non-Gazetted	
Programme of Co-operation)	dependent on workload.	Non-Ministerial	